GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION

RAJYA SABHA UNSTARRED QUESTION NO: 1457

(TO BE ANSWERED ON THE 9th December 2024)

PRIVATE AIRCRAFTS IN THE COUNTRY

1457. DR. V. SIVADASAN

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the number of private aircrafts operating in the country, if so, the details thereof, yearwise data since 2021;
- (b) the amount of taxes and fees collected from the private aircrafts since 2021, if so, the details thereof, year-wise data; and
- (c) the number of accidents involving private aircraft, if so, the details thereof, year-wise data since 2021?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

- (a): The total number of aircraft registered and operating under private category in the country is 140, out of which the number of aircraft registered since the year 2021 (till date) is 12 viz. 04 in 2021, 03 in 2022, 02 in 2023 and 03 in 2024.
- (b): The Ministry does not deal with matters of taxes and fees related to private aircraft.
- (c): As per the Aircraft Accident Investigation Bureau (AAIB), no accident involving aircraft under private category occurred since 2021.
